

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 77/2023

In

Original Application No. 141/2023

In the matter of:

Sh. Anuj Kansal

...Applicant

Versus

Golden Movement Banquet Hall & Ors

...Respondents

NDHO:-06.12.2023

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Filed by

(Satender Kumar)
Sr. Environmental Engineer

Dated: 05/12/2023

Place:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 77/2023

In

Original Application No. 141/2023

In the matter of:

Sh. Anuj Kansal

...Applicant

Versus

Golden Moments Banquet Hall & Ors

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
13.09.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon`ble Tribunal on 10.03.2023 and pleased to direct Delhi Pollution Control Committee (DPCC), SDM (Karol Bagh) and DCP (Central) for compliance to look into the grievances of the applicant mainly against noise pollution on activities in Ajmal Khan park at East Park Road, Karol Bagh, New Delhi by Raj Tents and Decorators, Raj Vatika Banquet Hall and Golden Moments Banquet Halls and remedial action taken in accordance with the Tribunal orders in OA No. 519/2016, Hardeep Singh & Ors. vs. SDMC & Ors.
2. That in compliance to the order dated 10.03.2023, DPCC filed the action taken report through email on 31.05.2023.
3. That, this Hon`ble Tribunal considered the report of DPCC on 13.09.2023 and pleased to direct DPCC, SDM (Karol Bagh) and DCP (Central) to file action taken report in respect of the grievance noted in the order dated 10.03.2023.

4. That, in compliance of the order 13.09.2023 passed by this Hon'ble Green Tribunal. DPCC has carried out noise monitoring of all the three mentioned sites on 23.11.2023. During the noise monitoring it was observed that:

A. M/s Raj Vatika Banquet Hall:

The noise levels during Chadath and bursting of Fire Crackers are found to be 90.1 Leq dB(A) which exceeds the prescribed norms as per Noise Rules, 2000.

B. M/s Golden Moments Banquet Hall:

The noise levels are within permissible limits of commercial area.

C. M/s Raj Tent and Caterer:

The noise levels are within permissible limits of commercial area.

The location of the unit are located in the commercial area's and as per the Noise Rules, 2000, the noise limits in Day time is 65 dB(A) and at Night is 55 dB(A). Copy of the noise monitoring report dated 23.11.2023 of the three alleged sites are enclosed herewith as **ANNEXURE-1 (Colly)**.

5. That, DPCC has issued a direction under section 31 (A) of the Air Act-1981 thereby imposing complete ban on bursting of all kinds of firecrackers till 01.01.2024. Copy of the direction dated 06.10.2023 is enclosed herewith as **ANNEXURE-2**.

6. That, DPCC issued direction dated 17.10.2023 u/s 5 of Environmental (Protection) Act, 1986, regarding Implementation of Noise Rules, 2000 to DM(Central), DCP(Daryaganj), SDM(Karol Bagh) to take necessary action against the aforesaid Banquet Halls/Tent House in compliance of Noise Rules, 2000. Copy of the direction dated 17.10.2023 is enclosed herewith as **ANNEXURE-3**.

7. That, Delhi police has submitted action taken report dated 01.12.2023 which is being reproduced as follows:-

- A person namely Pawan Sonkar S/o Girish Sonkar R/o 66, Ram Vatika Colony, Bareilly, UP was bursting firecrackers in his cousin marriage in front of T.T office, 878, East Park Road, Karol

Bagh. Action U/S 286/188 IPC vide FIR No. 965/2023 dated 23.11.2023 was taken against Pawan Sonkar S/o Girish Sonkar.

- Action U/S 66 DP Act on 08.10.2022 and on 04.02.2023 U/S 32/113 DP Act vide DD No. 10A taken against Raj Vatika, Ajmal Khan Road, Karol Bagh, Delhi.
- Keeping in view of above-mentioned enquiry and circumstances time to time action against violation is being carried out.
- Beat staff directed to keep close watch against violation of noise pollution.

Copy of the action taken report received from Delhi Police is enclosed herewith as ANNEXURE-4.

8. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.



(Satender Kumar)
Sr. Environmental Engineer

Delhi

Dated 5. 12.2023

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer No. 179310)
1387120/2023/CMC 7 DPCC



DELHI POLLUTION CONTROL COMMITTEE
(Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi 110006
(Visit us at <https://www.dpccocmms.nic.in>)



Noise Monitoring Report

Result No-N/23-24/26/1914

Date:- 30/11/2023

1. Name & Address of the Unit : M/s. A Wedding Tent Erected by Raj Tent and Caterer
In Ajmal Khan Park,
Karol Bagh
New Delhi-05.
2. Date of Monitoring : 23/11/2023
3. Time of Monitoring : 21:05 Hrs

RESULT

S.No	Location	Noise Level	Remarks
1	Ambient Noise Level at front side of the unit in Leq dB (A)	67.7	D.J. System Non-operational.
2	Ambient Noise Level at front side of the unit in Leq dB (A)	68.7	D.J. System Operational
3	Ambient Noise Level at rear side of the unit in Leq dB (A)	65.2	D.J. System Non-operational
4	Ambient Noise Level at rear side of the unit in Leq dB (A)	66.3	D.J. System Operational

Note:

- The premises is used as Banquet Hall.
- The unit has Two Loud Speakers of 600 Watts each, connected with Amplifiers of 2500 Watts, in the premises.
- Noise Monitoring was conducted in compliance of Hon'ble NGT Order dated 13.09.2023 in M.A. No.77/2023 and in O.A. No. 141/2023, in presence of officials of SDM Karol Bagh, Delhi Police, DPCC and Representative of the unit, by DPCC Air Lab.
- The Ambient Air Quality Standards in Respect of Noise as mentioned in The Environment (Protection) Rules, 1986 Schedule III is land use based and so assessment of ambient Noise Level shall be done, keeping in view the land use of the area.

N. Moitra
Incharge Air Lab

Dr. Nandita Moitra
Scientist D

A.E.E.
A.E.E.


DELHI POLLUTION CONTROL COMMITTEE

 (Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
 Kashmere Gate, Delhi 110006

 (Visit us at <https://www.dpccocms.nic.in>)

Noise Monitoring Report
Result No-N/23-24/25/1913
Date:- 30/11/2023

1. Name & Address of the Unit : M/s. Raj Vatika Banquet Hall
Ajmal Khan Park, Karol Bagh
New Delhi-16.
2. Date of Monitoring : 23/11/2023
3. Time of Monitoring : 20:10 Hrs

RESULT

S.No	Location	Noise Level	Remarks
1	Ambient Noise Level at front side of the unit in Leq dB (A)	72.4	D.J. System Non-operational. (During monitoring Vehicular movement was observed)
2	Ambient Noise Level at front side of the unit in Leq dB (A)	74.1	D.J. System Operational (During monitoring Vehicular movement was observed)
3	Ambient Noise Level at right side of the unit in Leq dB (A)	74.7	D.J. System Non-operational (During monitoring Vehicular movement was observed)
4	Ambient Noise Level at right side of the unit in Leq dB (A)	76.9	D.J. System Operational (During monitoring Vehicular movement was observed)
5.	Ambient Noise Level near Raj Vatika Banquet Hall in Leq dB (A)	90.1	During Chadth Band Baja and bursting of Fire Crackers were observed

Note:

- The premises is used as Banquet Hall.
- The unit has Four Loud Speakers 600 watts each connected with Amplifiers 3000 watts in the premises.
- Noise Monitoring was conducted in compliance of Hon'ble NGT Order dated 13.09.2023 in M.A. No.77/2023 and in O.A. No. 141/2023, in presence of officials of SDM Karol Bagh, Delhi Police, DPCC and Representative of the unit, by DPCC Air Lab.
- The Ambient Air Quality Standards in Respect of Noise as mentioned in The Environment (Protection) Rules, 1986 Schedule III is land use based and so assessment of ambient Noise Level shall be done, keeping in view the land use of the area.

Incharge Air Lab

 Dr. Nandita Moitra
 Scientist 'D'

A.E.E.

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer No. 179310)
1387120/2023/CMC 7 DPCC



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi 110006
(Visit us at <https://www.dpccocmms.nic.in>)



Noise Monitoring Report

Result No-N/23-24/24 1912

Date:- 30/11/2023

1. Name & Address of the Unit : M/s. Golden Moments Banquet Hall
Ajmal Khan Park, Karol Bagh
New Delhi-16.
2. Date of Monitoring : 23/11/2023
3. Time of Monitoring : 20:10 Hrs

RESULT

S.No	Location	Noise Level	Remarks
1	Ambient Noise Level at front side of the unit in Leq dB (A)	71.7	D.J. System Non-operational. (During monitoring Vehicular movement was observed)
2	Ambient Noise Level at front side of the unit in Leq dB (A)	78.5	D.J. System Operational (During monitoring Vehicular movement was observed)
3	Ambient Noise Level at rear side of the unit in Leq dB (A)	59.4	D.J. System Non-operational
4	Ambient Noise Level at rear side of the unit in Leq dB (A)	60.3	D.J. System Operational

Note:

- The premises is used as Banquet Hall.
- The unit has Four Loud Speakers (Two of 1200 watts and Two of 900 Wats) connected with one Amplifiers of 4000 Watts as reported, in the premises.
- Noise Monitoring was conducted in compliance of Hon'ble NGT Order dated 13.09.2023 in M.A. No.77/2023 and in O.A. No. 141/2023, in presence of officials of SDM Karol Bagh, Delhi Police, DPCC and Representative of the unit, by DPCC Air Lab.
- The Ambient Air Quality Standards in Respect of Noise as mentioned in The Environment (Protection) Rules, 1986 Schedule III is land use based and so assessment of ambient Noise Level shall be done, keeping in view the land use of the area.

N. Moitra
Incharge Air Lab

Dr. Nandita Moitra
Scientist 'D'

A. E. E.
A.E.E

Annexure-2By Email

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6



<http://dpcc.delhigovt.nic.in>

F. No. DPCC/(10)(10)(39)/leg-2020/22

Dated: 06/10/23

Subject:- Directions u/s 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, read with Rule 20 (A) (6) of the Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983, to ban manufacturing, storage, sale (including delivery through online Marketing platforms) and bursting of all kinds of firecrackers in NCT of Delhi.

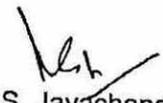
Whereas, the Government of NCT of Delhi, decided to impose *Complete Ban on manufacturing, storage, selling (including delivery through online marketing platforms) on all kind of firecrackers and bursting thereof upto 01.01.2024 in the territory of NCT of Delhi.*

And whereas, the said decision was challenged before the Hon'ble Supreme Court in WP (C) No 869/2022 and matter is till subjudice.

Now, therefore, in view of the above and in exercise of the powers conferred under Section 31(A) of Air (Prevention and Control of Pollution) Act, 1981, read with Rule 20 (A) (6) of the Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983, and keeping in view the need in public interest to curb high air pollution in Delhi, Delhi Pollution Control Committee hereby directs as under:

"There will be a 'Complete Ban' on all kinds of firecrackers on manufacturing, storage, selling (including delivery through online marketing platforms) and bursting of all kinds of firecrackers upto 01.01.2024 in the territory of NCT of Delhi."

Delhi Police is directed to implement the aforesaid directions. Daily action taken reports are required to be submitted to Delhi Pollution Control Committee on email ID: msdpcc@nic.in.


(Dr. K.S. Jayachandran)
Member Secretary

To,

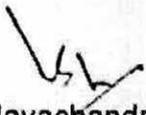
The Commissioner of Police, Jai Singh Road, near Bangla Sahib Gurdwara,
New Delhi-110001.

Copy to :

1. Divisional Commissioner, Govt. of NCT of Delhi, 5 Shamnath Marg, Delhi-110054.
2. The Vice Chairman (DDA), Delhi, Development Authority, Vikas Sadan, I.N.A., New Delhi-110023.
3. The Commissioner, Municipal Corporation of Delhi, 4th floor, Dr. SPM, Civic Centre, Minto Road, Delhi-110002.
4. The Secretary, New Delhi Municipal Council, 3rd floor, Palika Kendra, Parliament Street, New Delhi-110001.
5. The Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar, Delhi Cantt., Delhi-110010.
6. All District Magistrates, Govt. of NCT of Delhi.

Copy for kind information to:

1. Principal Secretary to Hon'ble Lieutenant Governor, GNCTD
2. Addl. Secretary to Hon'ble Chief Minister, GNCTD
3. Secretary to Hon'ble Minister (E&F), GNCTD
4. Staff Officer to Chief Secretary, GNCTD
5. PPS to Chairman, DPCC
6. PPS to Pr. Secretary (Environment and Forest), GNCTD


(Dr. K.S. Jayachandran)
Member Secretary

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer Notified) 1387120/2023/CMC 7 DPCC

Reminder 6*

By Speed Post/Special Messenger

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5TH FLOOR, ISBT BUILDING, KASHMIRE GATE, DELHI-110006 visit us at : http://dpcc.delhigovt.nic.in</p>	
<p>F.No. DPCC/CMC-VII/NGT OA-141/2023/ 2272-80</p>		<p>Dated: 17-10-23</p>

To,

1. The District Magistrate (Central),
14, Daryaganj,
Delhi - 110002
2. The Deputy Commissioner of Police,
Daryaganj, Old Delhi,
Delhi- 110006
3. The SDM (Karol Bagh),
Flatted Factory Complex, Jhandewalan,
Delhi 110005

Annexure-3

Sub: - Hon'ble NGT order dated 13.09.2023 in M.A. No. 77/2023 in O.A. No. 141/2023 in the matter of titled "Anuj Kansal vs Golden Moments Banquets Hall & Ors."

Ref:- Directions u/s 5 of Environment (Protection) Act, 1986, as amended to date regarding Implementation of Noise Rules, 2000

Sir/Madam,

Please recall Hon'ble NGT order dated 10.03.2023 in matter of "Anuj Kansal Vs Golden Banquets Hall & Ors" (Copy enclosed) wherein allegations were made regarding severe Noise Pollution (Bursting of loud crackers, Loud wedding Band, Loud DJ Music band etc.) on East Park Road, Karol Bagh, Delhi - 110005 by

1. A wedding tent erected in Ajmal Khan Park operated by Raj Tents and Decorators.
2. Raj Vatika Banquet Hall
3. Golden Moments Banquet Hall

In this regard, Directions u/s 5 of Environment (Protection) Act, 1986 dated 04.05.2023 (Copy enclosed) was issued which may be reproduced as:-

1. *You shall take necessary/appropriate action against the aforesaid Banquet Halls/Tent House in compliance of Noise Rules, 2000 and submit the Compliance Report to this office within 30 days from date of issue of this Direction.*

As per DPCC record, Raj Vatika Banquet Hall and Golden Moments Banquet Hall are having valid Consent to Operate which is valid till 21.12.2026 and 29.06.2026 respectively.

The Hon'ble NGT reopened the matter vide its order dated 13.09.2023 in M.A. No. 77/2023 in O.A. No. 141/2023 in the matter of titled "Anuj Kansal vs Golden Moments Banquets Hall & Ors." (Copy enclosed) which may be reproduced as below:-

"....."

4. A perusal of the report reveals that the direction issued by the Tribunal have not been complied with by the competent authorities in true letter and spirit and only paper compliances have been done. The Action Taken Report has not been substantiated with data on noise levels monitored and notices issued to Barat Ghars in question and others.

5. Hence, we call for Action Taken Reports from Member Secretary, DPCC, SDM Karol Bagh, and DCP Central, Karol Bagh, New Delhi in respect of the grievance noted in the order dated 10.03.2023. The said report be submitted within 8 weeks.....

6. List the matter on 06.12.2023"

(10)

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer No. 17931)
1387120/2023/CMC 7 DPCC

The Hon'ble NGT has shown a serious concern regarding non submission of action taken report which is still awaited from you. Therefore you are requested to submit the compliance report to this office on urgent basis. Timely action in this regard will be highly appreciated as report

Encl: As above


Satender Kumar
SEE, CMC-VII

Copy for information to:

1. The Divisional Commissioner, 5 Sham Nath Marg, Delhi - 110054
2. The Commissioner of Delhi Police, Police Headquarters, Jai Singh Road, New Delhi -110001
3. I/c Legal Cell, DPCC, 5th floor, ISBT Building, Kashmere Gate, Delhi-110006

9c

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer No. 179
1387124/2023/CMC 7 DPCC

Annexure-4

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): CENTRAL (DELHI) P.S.(थाना): D.B.G. ROAD Year(वर्ष): 2023 FIR No(प्र.सू.दि.स.):0965 Date : 23/11/2023
2. Act(s)(अधिनियम) : Section(s)(धारा(एँ)):
- IPC 1860 286/188
3. Occurrence of Offence (अपराध की घटना):
(a) Day(दिन): THURSDAY Date From(दिनांक से): 23/11/2023 Date To(दिनांक तक): 23/11/2023
Time Period (समय) Time From (समय से): 21:45 hrs Time To (समय तक): 21:45 hrs
(b) Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई Date(दिनांक): 23/11/2023 Time 23:48 hrs
(c) General Diary Reference (रोजानामा Entry No.(प्रविष्टि) 088A Date/Time 23/11/2023 23:48
4. Type of Information (सूचना का Written
5. Place of Occurrence (घटनास्थल):
(a) Direction and Distance from P.S (थाना से दूरी और NORTH-EAST, 01 Km(s) Beat No(बीट सं.): 06
(b) Address(पता): ,IN FRONT OF TT OFFICE 878 ,EAST PARK ROAD KAROL BAGH, DELHI
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर हैं):
Name of P.S(थाना का नाम): District(जिला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
(a) Name(नाम): HC (Head Constable) MUKESH KUMAR ,PIS No.28012267 ,Beit No.491/C
(b) Date/Year of Birth (जन्म तिथि 24/07/1982 Nationality (राष्ट्रीयता): INDIA
(c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि Place of Issue (जारी करने का
(d) Occupation POLICE OFFICER
(e) Address(पता): NO. 491/C, D.B.G. ROAD, CENTRAL, DELHI, INDIA, 8588817715,
7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(ज्ञात/ संदिग्ध/ अज्ञात का पुरे विवरण सहित वर्णन
- PAWAN SONKAR (S/O) GIRISH KUMAR SONKAR
(R/O) H. NO 66 RAM VATIKA, BAREILLY, UTTAR PRADESH, INDIA
8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY
9. Particulars of the properties stolen/involved (attach separate sheet if necessary):
- | Sl.No. (क्र.सं.) | Property Type(Description) | Est. Value(Rs.)(मूल्य (र में)) |
|------------------|---------------------------------------|--------------------------------|
| 1 | EXPLOSIVES(SOME FIREWORKES CRACKETS) | |

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer No. 179310)
1387124/2023/CMC 7 DPCC

District CENTRAL (DELHI)

P.S: D.B.C. ROAD

Year: 2023

FIR No: 0965

Date: 23/11/2023

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल -

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्रीमान Duty Officer साहब थाना DBG Road, Delhi निवेदन इस प्रकार है कि मन HC मय हमराही HC Pradeep No 1891/C बराये checking DPCC staff Harsit JEE के साथ थाना इलाका गस्त मे मौजूद थे जब समय करीब 09.45 बजे मन HC मय हमराही स्टाफ East Park Road in front of TT Office 878 East park Road Karol Bagh Delhi के सामने पहुँचे जहाँ पर एक शख्स जिसका नाम पता बाद दरियाफ्त Pawan Sonkar S/o Girish Kumar Sonkar R/o H. No 66 Ram Vatika Colony Bareilly UP Age 34 Yrs M. No 8307770006 मालूम हुआ जो सड़क पर सरेआम पटाखे चला रहा थे और जिसने अपने दाहिने हाथ मे एक पारदर्शी पन्नी पकड़ी हुई थी जो उस प्लास्टिक पन्नी मे भिन्न-भिन्न प्रकार के पटाखे चलाने के लिये पडके हुये खडा था। जिसके बारे मे उससे पुछने पर बतलाया की की आज मेरे बच्चे भाई की शादी अजमल खान पार्क मे है और मै बरात मे आया हुँ BareillyUP से और यह पटाखे मैने Bareilly UP अपने बच्चे भाई की शादी मे चलाने के लिये लिये खरीदे थे और मै ही इन्हे आज चला रहा था जो मन HC ने मुसम्मि Pawan Sonkar S/o Girish Kumar Sonkar के दाहिने हाथ पकडे हुये पारदर्शी प्लास्टिक पन्नी मे बरामदा पटाखे इस प्रकार है 1. CHIDAMBARAM, 01MISSLE DESI, CROCODLLE PARK BRAND, CHIDHAMBARAM FIREWOKRS FACTORY SIVAKASI एक पटाखा व 2. दो पैकेट VADIVED PYROTECHCHS(P) LTD, के जिनमे प्रत्येक मे पांच पटाखे थे जो बरामदा पटाखो को उसी पारदर्शी पन्नी मे उसी प्रकार से रख कर व तमाम पटाखो को एक सफेद रंग के कपडे की पोटली बनाकर पोटली को सफेद कतरन से बाधकर मोहर इस्मी M.K. की मोहर से सर्वमोहर करके बरूवे फर्ट कब्जा पुलिस मे लिया गया व मोहर बाद करके इस्तेमाल हवाले HC Pradeep No 1891/C की गई। जो मुसम्मि Pawan Sonkar S/o Girish Kumar Sonkar R/o H. No 66 Ram Vatika Colony BareillyUP Age 34 Yrs M. No 8307770006 के ऑर्डर of the driection's dated 06.10.2023 issued by Delhi Polluction conrol committee vide E. NO. DPCC/(10)(10)(39)-Leg 2020/922 Dtated 06.10.2023 व Diary No. 1251-1265/ACP Paharganj Dt. 10.10.2023 के आदेशो को उलघन करके व अपने पास पटाखे रखकर इर्तकाब जुर्म U/s 286/188 IPC का किया है लिहाजा तहरीर हजा बर्गज कायमी बदस्त HC Pradeep No 1891/C अरसाल थाना है मु० दर्ज रजिस्टर करके नम्बर मुकदमा से इतला दी जाये मन HC मशरुफ बातफतीश हुँ। तारीख व वक्त वकुआ- 23/11/2023 at 09.45 PM, जाय वकुआ- in front of TT Office 878 East park Road Karol Bagh Delhi तारीख वक्त खानगी तहरीर- 23/11/2023 at PM Sd HC Mukesh Kumar, 491/C, PS DBG Road, Delhi Dt 23.11.2023 पुलिस कार्यवाही अज थाना एक प्रलेख लिखित HC Mukesh 491/C द्वारा मुकदमा दर्ज करने के लिये मन DO को HC Pradeep 1891/C द्वारा DO/Room में प्राप्त हुई। प्रलेख की प्राप्ति पर FIR No. 965/23 U/S 286/188 IPC का दर्ज CCTNS किया गया व CCTNS Operator द्वारा CCTNS में Feed कराकर एक Copy Computerized FIR व असल प्रलेख बदस्त HC Pradeep 1891/C द्वारा HC Mukesh 491/C के पास भिजवाई जा रही है जो मौका पर विवेचना मे व्यस्त है। तमाम हालात जनाब SHO साहब को बतलाये गये। By/DO

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूँकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

(ii) Directed (Name of the I.O.) (जांच अधिकारी का नाम) MUKESH KUMAR

Rank (पद):

HC (HEAD CONSTABLE)

No(सं.): 28012267

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इन्कार किया या)

(iv) Transferred to P.S.(name)(थाना):

District(जिला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the

free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी):

R.O.A.C.(आर.ओ.ए.सी.):

File No. DPCC/CMC-VII/NGTOA141/2023/MA77/2023/ (Computer No. 179310)
1387124/2023/CMC 7 DPCC

District CENTRAL (DELHI)

P.S. D.B.G. ROAD

Year: 2023

FIR No: 0965

Date: 23/11/2023

14 Signature / Thumb Impression
of the Complainant / Informant
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): SHARANVEER SINGH

Rank (पद): SI (SUB-INSPECTOR)

No.(सं.): 28862302

15 Date and Time of despatch to the court:
(अदालत में प्रेषण की दिनांक और समय):

GENERAL DIARY

District : CENTRAL (DELHI) P.S./Section:D.B.G. ROAD

GD No. 0010A

Date: 04/02/2023

Time: 02:57:03

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

ASSISTANT SUB-INSPECTOR / ADESH KUMAR SHARMA/ 28910307

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound down in Preventive Action , Property Seizure , Property Deposited in Malkhana

GD Subject: Arrival, Information, proceeding Preventive Action U/s 32/113 DP Act, Arrest/Apprehension/Bound down in Preventive Action, Property Seizure, Property Deposited in Malkhana

Act &**Section:****Sr.No. Act****Section**

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस समय दर्ज है कि मन ASI मय हमराह CT Raja Ram No. 1588/C बाद दर्यापत्त PCR Call DD No 2A से मय माल मुकदमा हाजिर थाना आया हूँ व दर्ज है कि मन ASI को DD NO 2A मिलने पर मन ASI मय हमराह CT Raja Ram No. 1588/C जाय मौका Ajmal Kha Park, Karol Bagh, Delhi पहुँचा जहाँ DJ बजता हुआ मिला जो मन ASI ने देखा कि एक शख्स जिसका नाम पता बाद पूछताछ Ashawani S/o Bhagat Ram R/o H No. 2292, Bagchi Raghunath, Sadar Bazar, Delhi Age 35 year मालूम चला जो Mixer की मदद से तेज अवाज में DJ बजा रहा था जो मुसम्मी उपरोक्त द्वारा रात 10 PM के बाद DJ बजाकर माननीय SUPERME COURT के दिशा निर्देशों का उल्लंघन करके अपराध U/s 32/113 DP Act का किया है जो मौका पर से एक Mixer colour Blue जिस पर BM व MG82CX लिखा हुआ था को बरुवे फर्द कब्जा पुलिस में लिया गया व दाखिल मालखाना किया गया मुसम्मी Ashawani S/o Bhagat Ram उपरोक्त को पाबंदी नामा पुर करके पाबंद किया गया व कोर्ट की तारीख से अवगत कराकर फारिग किया गया जो मुसम्मी उपरोक्त बजरिये कलंकरा U/s 32/113 DP Act पेश अदालत किया जायेगा। तमाम हालात जनाब SHO साहब को बतलाये गये स्पट इतलान दर्ज कम्प्यूटर की गई By Self

NOTE: COMPUTER COPY

Signature

ASSISTANT SUB-INSPECTOR / ADESH KUMAR
SHARMA/28910307